

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 620
144/252/ND/2021**

IN THE MATTER OF:

M/s. Sun Win-Doors Profiles Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

U/s 252

Order delivered on 19.01.2023

(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant

:

For the Income Tax Department

:

For the RoC

**:Mr. SsaurabhIndura, Company
Prosecutor**

ORDER

Due to paucity of time, matter is adjourned to **20.02.2023**.

**Sd/-
(COURT OFFICER)**